seventh plan;

ND details thereof during the

MINISTRY OF INFORMATION AND BROA1 CASTING (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) The question does not arise.

## Casualties of ULFA Activist in Assam

497. SHRI BHADRESWAR BURA-GOHAIW; Will the PRIME MINISTER be pleesed to state-,

- (a) what is the number of casualties of the suspected U.L.F.A. activists in Assam during Operation Bajrang; and
- (b) what are their names and addresses and their connection with the organisation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Details of the casualties are as under:

Killed — 3 Injured — 5

(b) Information is being collected.

Allocation of Funds for Scheduled Castes/Scheduled Tribes

498. SRHI J. S. RAJU: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of flow of funds for the benefit of Scheduled Castes/Scheduled Tribes under each department; if so, the

- (b) whether the funds provided to Scheduled Castes/Scheduled Tribes during the seventh plan were in proportion to their population, as majority of them are below poverty line; if not, the reasons therefor;
- (c) what steps Government propose to take to allocate atleast 22J per cent of funds in each department for the development of Scheduled Castes/ Scheduled Tribes in the eighth plan; and
- (d) whether Government would consider to appoint a Senior Officer at least of the level of Joint Secretary in each department for effective implementation, coordination and monitoring the progarammes relating to Scheduled Castes 'Scheduled Tribes?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) and (b) The requirtd information is given in the statement appended. (See below).

- (c) Allocations of Central Ministries/Departments for the VIII Five Year Plan (1990-95) have not yet been finalised.
- (d) The Ministry of Welfare have already issued guidelines to all Central Ministries/Departments for creation of a Cell or nomination of an officer in this regard.

Statement-I

Special Component Plan of Ministries)Departments during Seventh Plan (1985-90) (Rs. in crores).

Sl.No. Name of the Ministry/Deptt. VII Plan out-Flow to Percentage lay (As fur-S.C.P. t oSCP to total outlay nished by respective Ministries/ Deptts) 1 2 3 4 5 Department of Agriculture & Cooperation 2659-90 115 37 4-33 Ministry of Health & Family Welfare 1073 00 62.68 584

583	Written Answers [RAJYA S.	ABHAJ	to Questions	584	
I	2	3	A	5	
3	Department of Education	1738- 64	91-65	5-	1
4	Development Commissioner (Handicraft stry of Textiles	rs), Mini- 59 31	8 89	14 99	l
5	Development Commissioner (Handloon stry of Textiles	ns), Mini- 61 00	9 82	16 10	
6	Ministry of Industry (Deptt, of Small So and Rural Industries)	cale, Agro 1196'20	217- 65	18-19	
7	Ministry of Labour	95 44	14-80	15-51	
8	Department of Women & Child Developi	ment . 496 00	119 03	24-00	

Statement-II

Showing Tribal Sub-plan of Ministries! Departments during Seventh Plan (1985-90)

(Rs. in crores)

Sl.No. Name of the Deptt./Ministry	Seventh Foutlay (1985-90)		percentage of flow to total outlay
1 Deptt, of Agriculture & Co-operation	3081 94	169 38	5-49
2 Deptt, of Rural Development	9534 47	1255-11	13- 16
3 Deptt, of Posts	225 00	8 05	3-57
4 Deptt, of Telecommunications	7279 12	I 53	0 02
5 Ministry of Environment & Forests	791-00	40-61	5- 13
6 Deptt, of Food .	376 01	25 06	6 66
7 Deptt, of Civil Supplies	68 90	4 20	6 09
8 Deptt, of Health	1073-00	61-05	5-58
9 Deptt, of Education .	3004 96	57-44	1 91
10 Deptt, of Women & Civil Development	957-38	57-77	6-03
11 Deptt, of Industry	2798-33	147- 35	5-26
12 Ministry of Labour	113 99	3-54	3- 10
13 Ministry of Textiles	704-35	16-77	2.38
14 Ministry of Water Resources.	956 00	10-00	1 04